GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS LOK SABHA UNSTARRED QUESTION NO- 5151 TO BE ANSWERED ON- 04/04/2022

PVTG IN ANDHRA PRADESH

5151. SHRI JAYADEV GALLA

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the spending on the schemes of Particularly Vulnerable Tribal Groups (PVTGs) by the Government in centrally sponsored schemes, State-wise along with the details of the amount disbursed to the State Governments scheme-wise;

(b) the details of the steps that the Government has taken to increase spending on PVTGs in Andhra Pradesh since the pandemic along with district wise performance of each scheme;

(c) if not the reasons therefor;

(d) the details of the schemes that PVTGs have benefitted from since 2020, in the State of Andhra Pradesh, scheme wise and district-wise; and

(e) if the details not available, the reasons thereof?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS (SHRI BISHWESWAR TUDU)

(a): Details of the funds released under the Scheme of Development of Particularly Vulnerable Tribal Groups (PVTGs) during the last five years, State-wise, are given at **Annexure-I**.

(b) : The Ministry of Tribal Affairs is implementing the scheme of 'Development of Particularly Vulnerable Tribal Groups (PVTGs)' specifically for all the 75 identified PVTGs among Scheduled Tribes in 18 States and Union Territory of Andaman & Nicobar Island, including Andhra Pradesh. The scheme aims at socio-economic development of PVTGs in a comprehensive manner, while retaining their culture and heritage. The financial assistance is provided to the States/UT under the scheme for the activities like education, housing, land distribution, land development, agricultural development, animal husbandry, construction of link roads, installation of non-conventional sources of energy for lighting purpose, social security or any other innovative activity meant for the comprehensive socio-economic development of PVTGs. All 18 State Governments and the Union Territory of A&N Island are expected to prepare a long term 'Conservation-cum-Development (CCD) Plan' for each PVTG based on requirement assessed through Baseline and other specific surveys conducted by them, thus the projects undertaken under the scheme is essentially state specific and need based.

During the pandemic, Government has taken concerted efforts for the welfare of PVTGs to ameliorate the difficulties faced by them through various project activities implemented under the Scheme directed at addressing the problems in areas such as health, education and livelihood, etc. Besides this scheme, other schemes of the Ministry meant for tribal population and schemes of other Ministries and State Government also benefit PVTG communities. Steps have also been taken by the Govt. of Andhra Pradesh through implementing various welfare programs which includes cash disbursals through DBT mode which facilitates the PVTGs to enhance their spending capacity for their livelihoods.

(c): Does not arise.

(d) : Details are given at Annexure-II.

(e): Does not arise.

Annexure-I

Annexure referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 5151

Details of funds released and Utilized under the scheme of Development of PVTGs, state-wise /year-wise, during FY 2016-17 to 2021-22. (Rs. in lakh)

		FY 20	16-17	FY 20	17-18	FY 20	18-19	FY 20	19-20	FY 20	20-21	FY 20	21-22
S.No	Name of State	Release Fund	Utilized Fund										
1	Andhra Pradesh	5105.00	5105.00	2076.00	2076.00	1837.00	1837.00	3713.43	3713.43	1245.51	258.60	1829.60	0.00
2	A & N Islands	100.00	100.00	200.00	200.00	0.00	0.00	0.00	0.00	0.00	0.00	252.11	0.00
3	Bihar	342.86	0.00	295.91	158.47	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
4	Chhattisgarh	1230.00	1230.00	1089.50	1089.50	1051.50	1051.50	1311.35	1311.35	989.32	989.32	996.90	0.00
5	Gujarat	779.12	779.12	390.67	390.67	604.00	604.00	429.05	429.05	552.20	552.20	761.80	0.00
6	Jharkhand	3120.00	3120.00	2047.03	2047.03	3295.79	3295.79	847.00	847.00	1777.29	1777.29	1696.93	0.00
7	Karnataka	136.00	136.00	467.00	467.00	460.00	460.00	1933.01	1933.01	438.46	197.96	661.17	0.00
8	Kerala	100.00	0.00	62.00	0.00	0.00	0.00	0.00	0.00	88.00	0.00	0.00	0.00
	Madhya Pradesh	10460.40	8460.40	8232.46	7905.72	7998.09	5642.08	8064.89	6158.10	2188.11	0.00	2888.69	0.00
10	Maharashtra	2077.00	2077.00	1226.25	1226.25	1230.26	1230.26	2510.00	402.68	1411.66	0.00	0.00	0.00
11	Manipur	329.00	329.00	195.00	195.00	1157.55	276.53	0.00	0.00	0.00	0.00	0.00	0.00
12	Odisha	1164.00	1164.00	1297.00	1297.00	3626.00	3626.00	976.38	976.38	1202.00	1202.00	1197.00	0.00
13	Rajasthan	1331.00	1331.00	1038.00	1038.00	1008.00	1008.00	968.10	968.10	968.00	914.24	706.17	0.00
14	Tamil Nadu	3055.00	3055.00	1770.75	1750.75	0.00	0.00	819.48	390.58	551.08	175.25	1967.81	0.00
15	Telangana	1139.00	1139.00	778.00	778.00	533.00	533.00	538.50	538.50	1460.50	1460.50	1193.04	0.00
16	Tripura	2250.00	2250.00	2305.00	2305.00	789.53	789.53	1960.82	1806.62	231.43	231.43	1481.71	0.00
17	Uttar Pradesh	0.00	0.00	17.96	0.00	0.00	0.00	0.00	0.00	82.04	0.00	0.00	0.00
18	Uttarakhand	292.48	292.48	130.00	130.00	565.86	565.86	489.53	23.10	295.00	0.00	367.07	0.00
19	West Bengal	895.00	895.00	330.75	330.75	843.42	843.42	437.47	437.47	519.40	519.40	0.00	0.00
	Grand Total	33905.86	31463.00	23949.28	23385.14	25000.00	21762.97	24999.00	19935.37	14000.00	8278.19	16000.00	0.00

Annexure II

Annexure referred to in reply to part (d) of the Lok Sabha Unstarred Question No. 5151 Project-wise details of the activities sanctioned for benefits of the PVTGs since 2019-20 in the state of Andhra Pradesh

	ra Pradesh : Financial Year 2019-20	Actual Released			
SI. No.	Project Activities	Project Cost/ PAC approval (Amt.)	(Amt. Rs. in lakh)		
1.	Habitat Development – Towards construction of Multipurpose community halls, village resource centers, flood protection walls, repairs to damaged houses, etc. : Committed Liability	700.18			
2.	Developing last mile connectivity to remote, inaccessible PVTG habitation though cc approach roads	1400.00			
3.	Multilingual Education for PVTG students	200.00	3713.43		
4.	Socio economic Survey for PVTG population GoAP share : 100.00 lakh	100.00			
5.	Infrastructure under Habitat Development GoAP : 183.80 - Beneficiary contribution : 4.10 lakh	572.00			
6.	Livelihood Activities - Beneficiary contribution : 12.25 lakh	741.25			
	Total:	3713.43			
ndł	ra Pradesh : Financial Year 2020-21				
1.	Food Basket Scheme (For Chenchus) – (7000) families @ Rs. 650 per family p.m. Cost sharing between GoI and GoAP	300.00			
2.	Nannari Plantations including maintenance	30.00			
3.	Nannari Nursery	10.00			
4.	House wiring, plumbing units – self employment as well as catering services	15.00			
5.	Nannari plantations including maintenance	35.00			
6.	Construction of flood / Hillock Protection walls	100.00			
7.	Approach CC Roads to habitations (in Kms)	300.00	1245 51		
8.	Infrastructure facilities to PVTG Habitations viz., Approach CC Roads to Habitations, Street light, Drinking water facilities in 30 PVTG habitations, Restoration of CD works		1245.51		
9.	Cotton Carry Bags, Jute Bags, Bamboo Crafts Manufacturing & Unit Establishment	23.01			
10.	Drinking Water -	17.50			
	Bio-degradable leaf plate making units (30 group) – train and support groups	40.00			
12.	Concrete mixers + Centering materials (NAC) (6 @ 2 per district)	30.00			

13.	Jute bags making units (20 members)	20.00	
	Construction of Diamond shape GI Wire with pecast poles fencing [50 blocks (250 acres)] – to control trespass and protect crops from wild animals / cattle herds during cropping season	125.00	
	Total:	1245.51	
	rra Pradesh : Financial Year 2021-22	200.00	
1.	Approach CC Roads to Habitations (in Kms) [Total Project Cost Rs. 500.00 lakh] - Visakhapatnam	200.00	
2.	Drinking Water Infrastructure : (i) Gravity Schemes with Filters (Water Purifiers) – Srikakulam	70.00	
	(ii) Solar Drinking Water Schemes -Srikakulam	75.00	
	 (iii) Drinking Water Facilities in 11 PVTG habitations (Single Village Schemes – (SVS) - RC Varam 	220.00	
	(iv) solar Pumps Sets Rs. 2 lakhs per each habitation - Chittor	60.00	
3.	Road Works (i) Providing WBM Road from Pathakota to Tangedikota KMs 0/0 to 2/5 of Y. – Ramavaram (Upper) (M) RC Varam	50.00	
	 (ii) Forming and Gravelling the road from Chinthalapudi to Kota , Km 5/0 to 8/500 of Y Ramavaram (Upper) (M) - RC Varam 	50.00	1829.60
	(iii) Internal CC Roads with drains (@ 300 mts / habitation) - Vizianagaram	135.00	
	(iv) Road Connectivity to PVTG habitations – Chittor	40.00	
	(v) Providing internal CC Roads in K. Kunkala Village of Polavaram Mandal - West Godavari	6.00	
	(vI) Providing BT surface to the Road from Alivery to Repalli (Via) Lankapakala (V) of Buttaigudem Mandal Km. 0/0 to 6/0 - West Godavari	250.00	
4.	Habitat Development: (i) Providingk Flood Protection walls to hill top villages (@ 150 mts / habitation) - Vizianagaram	9.00	
	(ii) House Roof Sheets for hill top PVTG Konda Reddy families @ Rs. 2000 per each unit - Chittor	20.00	
	(iii) Lamps with Solar Sets – Chittor	40.00	

(iv) GC sheets 1750 sheets @ Rs. 2500 per each sheet - Chittor	43.00	
 (v) Repair of CD works at Upparilla (V),k Ramanarasapuram (V) of Buttailgudem Mandal – West Godavari 	10.00	
(vi) Infrastructure Development in remote & interior habitations (Drinking Water, Electricity etc. as per need) - Srisailam	123.00	
 5. Bridges / Cause Way Works: (i) Construction of Low level cause way / Bridge in the road from Chinthalapgudi to Kota @ Km 8 / 500 of Y. Ramavaram (Upper) – RC Varam 	50.00	
 (ii) Construction of bridge across vagu in the road from Valasa to Ravvagedda of Y. Ramavaram (Upper) (M) - RC Varam 	50.00	
 (iii) Construction of bridge across vagu in the road from Guthedu to Pulusurimetta of Y. Ramavaram (Upper) (M) – RC Varam 	50.00	
 6. Providing Bike Ambulances in CHCs /PHSs / PWHs in (75) PVTG areas to eradicate Doli System - State 	375.00	
Total:	1926.00	
